

port Promotion scheme. At present, three canning factories are functioning in Kerala for canning sardines.

Ban on Cow Slaughter in States

614. Shri Yajnik: Will the Minister of Food and Agriculture be pleased to state:

(a) the names of the States in which the cow slaughter has been entirely prohibited by the State Governments;

(b) whether Government has prohibited the slaughter of cows in any of the Union Territories; and

(c) whether Government has received representations and complaints in the matter and the decision taken thereon?

The Minister of Food and Agriculture (Shri S. K. Patil): (a) and (b). Uptodate information is being collected and will be laid on the Table of the Sabha in due course.

(c) The subject relating to the preservation and protection of cattle falls in List II (Entry 15) of the Seventh Schedule to the Constitution and it is for the State Governments to take necessary action, keeping in view the directive principles of State policy.

Shifting of Gandhi Gram Railway Station in Ahmedabad

615. Shri Yajnik: Will the Minister of Railways be pleased to the reply given to Starred Question No. 261 on the 28th March, 1962 and state:

(a) whether the Railway Board has received the opinion of the Gujarat Govt. in the matter of shifting Gandhi Gram Railway station in Ahmedabad to another site outside the city;

(b) whether the lands to be vacated by the transfer of the present line have been agreed to be transferred to the Govt. of Gujarat or to the Ahmedabad Municipal Corporation in lieu of the amount of Rs. 75 lakhs to be received from the Corporation; and

(c) when the final decision will be made in the matter?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Yes.

(b) The lands to be vacated by the railway will be handed over to the Ahmedabad Municipal Corporation in exchange of the land to be acquired by the Corporation for the railway line in the new position.

(c) The work will commence only after the Corporation has deposited the necessary amount towards the cost of the work, with the railway.

P&T Offices Etc. in Jammu and Kashmir

616. { Shri Abdul Ghani Goni:
Bakshi Abdul Rashid:

Will the Minister of Transport and Communications be pleased to state:

(a) the number of Telegraph Offices, Post Offices and Branch Post Offices opened during 1961-62 in Jammu and Kashmir State and details thereof; and

(b) the number of telephone connections given in Jammu and Srinagar respectively during 1961-62 in Jammu and Kashmir State?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) Telegraph Offices .. 6

Sub Post Offices .. 5

Branch Post .. 91
Offices.

Details are given in the Statement. [See Appendix I; annexure No. 73].

(b) Jammu .. 137
Srinagar .. 138

Vehicular Contract System (Northern Railway)

617. Shri Brij Raj Singh: Will the Minister of Railways be pleased to state:

(a) whether the vehicular contract system at B.E. and D.D.N. Railway